

## E-COURTS

The E-Courts project was established in the year 2005. According to the project; all the courts including taluk courts will get computerized. As per the project in 2008, all the District courts were initialized under the project. In 2010, all the District courts were computerized. The entry of back log case has started.

The IT department had one system officer and two system assistants in each court. They initiated the services in District Courts in May 2009. The project also includes producing witnesses through video Conferencing. Filing cases, proceedings, and all other details will be in computers. Each district court contains 1 system officer and 2 system assistants. This technical manpower is involved in training the staff, updating web sites.

### Computer Server room –Cum- Judicial Service Centre

This is a part of e-court project. The judicial service centers are available in all court campus. The Public as well as the advocates can walk in directly and ask for the case status, stage and next hearing dates.

<b>INCUMBENCY CHART OF THE SYSTEM OFFICER AND SYSTEM ASSISTANT</b>			
<b>JHARSUGUDA JUDGESHIP</b>			
<b>SL.NO</b>	<b>NAME OF THE TECHNICAL PERSONNEL DEPLOYED UNDER ECOURT PROJECT IN THE JUDGESHIP OF JHARSUGDA</b>	<b>PERIOD OF INCUMBENCY</b>	
		<b>FROM</b>	<b>TO</b>
<b>1</b>	<b>SHRI SUSHANTA KUMAR MAHAKHUD SYSTEM ASSISTANT</b>	<b>28.07.2010</b>	<b>CONT...</b>
<b>2</b>			